## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

## LOK SABHA STARRED QUESTION NO. \*225

TO BE ANSWERED ON THE 17<sup>TH</sup> MARCH, 2017/ PHALGUNA 26, 1938 (SAKA)

## WILFUL DEFAULTERS

\*225: SHRI LAXMAN GILUWA SHRI B. SENGUTTUVAN

Will the Minister of FINANCE be pleased to state:\*

- whether the Government has assessed the outstanding amounts against wilful defaulters, both corporates and individuals, pertaining to banks and Financial Institutions and if so, the details thereof;
- b) whether the names of big wilful defaulters, both corporate and individuals, have not been made public and if so, the details thereof and the reasons therefor;
- the details of provisions made in relevant statutes in withholding/disclosing the names of big willful defaulters; and
- d) the names of banks against which action has been taken for violation of said provisions during the last three years?

ANSWER FINANCE MINISTER (SHRI ARUN JAITELY)

(a) to (d): A statement is laid on the Table of the House.

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STATEMENT AS REFERRED TO IN REPLY TO PARAS (A) TO (D) OF LOK SABHA STARRED QUESTION NO. \*225 FOR ANSWER ON 17<sup>th</sup> MARCH, 2017/ PHALGUNA 26, 1938 (SAKA) REGARDING WILFUL DEFAULTERS BY SHRI LAXMAN GILUWA AND SHRI B. SENGUTTUVAN

(a) to (d):

The number of wilful defaulters of Public Sector Banks (PSBs) the amount of loans involved along with action taken as on December 2016 is annexed.

As per Reserve Bank of India (RBI) master circular on wilful defaulters dated July 1<sup>st</sup>, 2015, banks and financial institutions are required to report suit-filed/non-suit filed wilful defaulter accounts of Rs 25 lakhs and above to the four Credit Information Companies (CICs) on at least a monthly basis. CICs have been advised to publish this information on their respective websites. Recently, RBI vide circular dated September 29, 2016, has provided a mechanism to publish photographs of wilful defaulters in newspapers as per board approved policy of respective financial institution.

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## Data on willful defaulters for Public Sector Banks (PSBs) as on December 31, 2016

(Rs. Crore)

Bank group	Total Willful Defaulters		Out of Total Willful Defaulters					
			Suit Filed		FIRs Filed*		SARFAESI Action initiated**	
	No.	Amount	No.	Amount	No.	Amount	No.	Amount
Public Sector Banks	9130	91155	8364	85258-	2024	29557	6207	72421

Source: PSBs

\*FIR - First Information Report

<sup>\*\*</sup>SARFAESI Act - The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002